

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 410 of 2013

In

DFR -2259 of 2013

Dated : 28th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

ORDER

IA No. 410 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 03.01.2014.
Dasti service is permitted. Registry is also directed to issue notice to
the Respondents.

Post the matter on **03.01.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson